

THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

IMPORTANT ANNOUNCEMENT

No. 90- RG.

Dated, Calcutta, the 17th January, 2014.

It is general information of all concerned that the **Preliminary Screening Test**, in terms of Employment Notice No. 1855-RG dated 30th April, 2013, for recruitment to the **post of Lower Division Assistant** in the High Court at Calcutta, consisting of multiple-choice objective-type paper comprising of 100 questions, 25 each on Arithmetic, General Knowledge, General Intelligence and English carrying 1 mark each for each question with full marks of 100 having 1 negative mark for each wrong answer will be held on **Sunday the 9th February, 2014 from 11.00 a.m. to 12.30 p.m.** in the different School/Colleges/Educational Institution at Kolkata. The answers to the questions are to be given by the candidates in O.M.R. sheet.

The admit cards to the candidates who have been allowed provisionally subject to further verification and determination of the candidates' eligibility and suitability in all respects to sit for the aforementioned test are being issued by post. Such candidates who have been provisionally allowed to appear at the aforementioned test may download respective duplicate admit cards from the website, in case of non-receipt of the original admit cards by 2nd February, 2014 and in such case, such candidate must bring their proof of identity along with the duplicated downloaded admit card on the day of examination for verification of the authority.

Two sets of admit cards are being issued in favour of the candidates of **Exempted Category and Ex-Serviceman Category**, whose names have been sponsored by the concerned authority/authorities. On receipt of two sets of admit cards, such candidates are requested to affix their recent passport size photographs after putting their signature on the frontal top of the photographs on the spaces provided on the admit cards and to bring those admit cards along with their proof of identity and the Employment Exchange Card, in original along with a photo copy on the day of examination for verification. One set of such admit card along with the copy of the Employment Exchange Card, which must be produced by the candidates concerned on the day of the aforementioned test shall be kept for official use. In case of non-receipt of original admit cards, the candidates of such categories may download two sets of their respective admit cards from the Court's website and may do the needful as stated above. It may be noted that candidates of such categories are allowed to sit for the aforementioned test provisionally subject to further verification and determination of the candidates' eligibility and suitability in all respects.

All concerned are requested to visit Court's website www.highcourt.nic.in from time to time for further information.

Sd/-
(Mir Dara Sheko)
Registrar General,
High Court, Calcutta.